

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) and (b). No proposal to constitute a special Public Works Department or a separate Public Works Wing in the Department of Panchayats is pending with the Government of Kerala. However, along with a memorandum submitted by the Kerala State Panchayat Presidents Ad-hoc Committee, copy of a resolution containing a request for the constitution of a separate Engineering Wing has just been received by the Government of Kerala, which is being examined.

#### **Death of fish in River Chaliyar**

**464. Shri A. V. Raghavan:** Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether a large quantity of dead fish was found floating in the Chaliyar river in the Kozhikode district of Kerala in April-May, 1966;

(b) whether the Assistant Director of Fisheries has attributed this to the presence of a higher degree of effluent in the water discharged from the Birla Rayon Factory; and

(c) the action taken against the factory for polluting river water?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) Large scale mortality of fish is reported to have occurred in the Chaliyar river on the 3rd and 4th May, 1966.

(b) The death of fish has been attributed to the pollution of the river water by the effluents discharged by the Gwalior Rayon Pulp Factory.

(c) (i) The management of the Factory has been directed by the State Government not to discharge such harmful effluents into the river directly but to discharge them after sufficient treatment so that the effluents could be made innocuous.

(ii) The State Assistance Director of Fisheries, Research has been directed by the State Government to examine the hydrological and planktological

conditions of the river regularly from certain fixed stations of the river in order to assess the effects of pollution.

(iii) The State Government have been asked by the Ministry of Health and Family Planning to take suitable action under the Factories Act or in accordance with the terms of licence to the factory.

#### **Kuttiadi Hydel Project in Kerala**

**465. Shri Vasudevan Nair:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether a 38-tonne generator intended for the Kuttiadi Hydel Project in North Malabar in Kerala State is lying idle for the last few months at Pallom; and

(b) if so, the reasons therefor?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) and (b). One 38 tonne package containing generator intended for Kuttiadi Hydro Electric Project reached Cochin Port on 23rd January, 1966. As the 120 tonne floating crane at Cochin Port was not commissioned by then, and as the heavy lift wharf at Cochin Port was also under repairs, it became necessary to unload the package from the ship to avoid over-carriage to Bombay. Hence it was unloaded on a landing craft and taken to Pallom. As Pallom was not connected to Kuttiadi by broad gauge railway, the package had to be brought back to Cochin from Pallom as soon as the 120 tonne floating crane was installed at Cochin. There, the package was unloaded and put on a broad gauge railway wagon which is now on its way to Kuttiadi

#### **Adhwara Scheme**

**466. Shrimati Ramulari Sinha:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the progress so far made in the project concerning group of Adhwara rivers of Bihar; and

(b) whether it is a fact that a large number of notices have been issued to prospective beneficiaries for making contribution before giving any actual benefit to them?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) (i) A marginal embankment on both sides of the river New Adhwara starting from the confluence of the Jamura and the Adhwara to the off take point of the river Khiroi has been completed. The total length of the embankment on either side is 34 miles. The estimated cost of the scheme is Rs. 74.41 lakhs. The area benefited is 1.12 lakh acres.

(ii) Desilting of the Khiroi river has been done and the spoils have been utilized to form marginal levies on both banks for a total length of 34½ miles from Agropatti to Ekmighat in Laherisarai. The estimated cost of the scheme is Rs. 65.01 lakhs and the area benefited is 68,500 acres.

(iii) A scheme for a barrage on the river Adhwara at Sarwara is under preparation by the Bihar Government.

(b) The Government of Bihar is collecting the information from their District officers.

**Adhwara Scheme**

**467. Shrimati Ramdulari Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) the names of the rivers that form the Adhwara group of rivers;

(b) the salient features of the Adhwara scheme stating the manner in which all the rivers are proposed to be tamed, command area and number of beneficiaries;

(c) the cost of the scheme and the economics thereof; and

(d) the rate at which the contribution has to be paid by the beneficiaries?

1015 (Ai) LSD—3.

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) The Adhwara group of rivers consists of the following three systems located between the Bagmati and Kamla Balan rivers:

(i) The Adhwara, Jamura, Sikao, Burhnad and Khirohi system;

(ii) The Singhi, Marha, Rato system;

(iii) The Dhaus, Thomane and Darbhange Bagmati system.

(b) The flood control scheme as recommended by the Technical Committee on Flood Control in the Adhwara Group of Rivers, appointed in 1964, comprises;

(i) Construction of an embankment for protecting an area of 98 sq. miles (bounded by Khirohi embankment on the east and the Lashandai on the West) from spills of Lakhndaj and Bagmati on the west and the Mohini on the north;

(ii) Protecting an area of 20 sq. miles on the left bank of Mohini north of the area at (i) above, by means of a ring bund, utilising the right Khirohi Embankment and an existing road on the west;

(iii) Protecting an area of 58 sq. miles on the right bank of Burhnad|Dhaus by constructing a regulator-cum-diversion channel connecting Burhand with Jiwach Kamla and providing afflux bunds, etc. on the right bank of the Burhnad.

(iv) Adequate provision for sluices for irrigation and drainage in the above embankments.

Details of the number of beneficiaries from the above scheme are not available.

(c) The approximate cost of the scheme, as worked out by the Com-